

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 208 of 2020

IN THE MATTER OF:

Piyush Dilipbhai Shah & Ors. ...Appellants.

Versus

Syngenta India Ltd. ...Respondent.

Present:

**For Appellant: Mr. Piyush Dilipbhai Shah, Mr. Sejal Ashish Jhaveri,
Mr. Samir Kirtikumar Hemani, Mr. Amish Narendra
Shah and Mr. Rupesh Navanilal Jhaveri, Advocates**

**For Respondent: Mr. Gyanendra Kumar, (Caveator), Mr. Robin Grover
and Ms. Shikha Tandon, Advocates**

With

Company Appeal (AT) No. 220 of 2020

IN THE MATTER OF:

Devinder Parkash Kalra & Ors. ...Appellants.

Versus

Syngenta India Ltd. ...Respondent.

Present:

For Appellant: Mr. Kausik Chatterjee, Advocate

**For Respondent: Mr. Gyanendra Kumar, (Caveator), Mr. Robin Grover
and Ms. Shikha Tandon, Advocates**

ORDER
(Virtual Mode)

18.01.2021 Today, these Part Heard matters are listed, however, the date has been fixed on 02nd February, 2021.

One of the Member of this Bench is under Transfer, therefore, the matters are released and it is directed that the matter be listed before Appropriate Bench 'For Hearing' on **02nd February, 2021**.

[Justice Jarat Kumar Jain]
Member (Judicial)

[Balvinder Singh]
Member (Technical)

SC/Kam.

Company Appeal (AT) Nos. 208 & 220 of 2020